IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 411(ND)/2017

IN THE MATTER OF:

Suraj Miglani

Vs.

Lavkush Realtors Pvt. Ltd. & Ors.

... Applicant/petitioner

.... Respondents

Order under Section 241

Order delivered on 28.11.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner: Ms. Sridevi Paniker, Ms. Charu Rustogi, Ms.

Ugma Javed, Ms. Suruti Rathore, Advocates

For the Respondent:

ORDER

Petition mentioned.

Let notice of the petition be issued to the respondent returnable on 21.12.2017

Process dasti.

List for further consideration on 21.12.2017.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(DEEPA KRISHAN) MEMBER(TECHNICAL)

28.11.2017 VINEET